

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION NO. 4388  
TO BE ANSWERED ON 28<sup>th</sup> MARCH, 2023

**Development of Fisheries Sector**

†4388. **MS. LOCKET CHATTERJEE:**  
**SHRI AJAY KUMAR MANDAL:**  
**SHRI RAMESH CHANDER KAUSHIK:**  
**SHRI SUNIL KUMAR PINTU:**  
**SHRIMATI NAVNEET RAVI RANA:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**  
**मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- the details of the funds sanctioned, allocated and utilized under various schemes for the development of the fisheries sector in Maharashtra, Bihar, Haryana and West Bengal particularly Sonipat Parliamentary constituency during the last three years and the current year, scheme-wise;
- whether the Government has received utilization report from these States during the said period and if so, the details thereof;
- whether funds have not been sanctioned and allocated under the relevant Heads of various schemes of the Ministry as per the demands of the State Governments; and
- if so, the details thereof and the reasons therefor?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) and (b) The Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing two schemes namely, Pradhan Mantri Matsya Sampada Yojana (PMMSY) and Fisheries and Aquaculture Infrastructure Development Fund (FIDF) for the development of fisheries in all States/ UTs including Maharashtra, Bihar, Haryana and West Bengal. Under Pradhan Mantri Matsya Sampada Yojana (PMMSY), during the last three years (2019-20, 2020-21 and 2021-22) and the current financial year (2022-23) Department of Fisheries has approved the project proposals with outlay of Rs. 1544.46 crore in involving central share of Rs. 576.17 crore in the said States. The details of the funds released and utilized by these four States are at Annexure-I. Besides, under Fisheries and Aquaculture Infrastructure Development Fund (FIDF), the project proposals with total outlay of Rs. 972.8529 crore have been approved in the said States. Under FIDF, DoF provides interest subvention upto 3% per annum for providing the concessional finance by the Nodal landing Entities at the interest rate not lower than 5% per annum. The State-wise details of the project approved under FIDF in these States are furnished at Annexure I.

(c) and (d): Funds have been released in accordance with the utilization certificates, physical and financial progress provided by the States against previous fund releases. Besides, Annual Action Plan for the year 2022-2023 for the above-mentioned States have already been approved. Further, additional/supplementary proposals are considered and approved depending on submission of viable project proposals by States/UTs.

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Statement referred to in reply to the Lok Sabha Unstarred Question No. †4388 put in by Ms. Locket Chatterjee, Shri Ajay Kumar Mandal, Shri Ramesh Chander Kaushik, Shri Sunil Kumar Pintu, Shrimati Navneet Ravi Rana, Honourable Member of Parliament for answer on 28<sup>th</sup> March, 2023 regarding Development of Fisheries Sector.

The State-wise details of funds released and utilized under PMMSY by the above mentioned States during the last three years and current year are furnished below:

(Rs. in Lakh)

Name of the State/UT	2019-20		2020-21		2021-22		2022-23	
	Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized
<b>Bihar</b>	1557.15	702.77	2932.12	1422.67	1308.15	--	809.592	--
<b>Haryana</b>	696.47	639.93	953.94	799.71	1620.03	1532.81	3577.76	1446.25
<b>Maharashtra</b>	1000.00	57.60	3657.42	2318.10	4042.99	1755.51	10716.42	UC not yet received
<b>West Bengal</b>	--	--	--	--	--	--	519.0	410.0
<b>Total</b>	3253.62	1400.3	7543.48	4540.48	6971.17	3288.32	15622.77	1856.25

The State-wise details of projects sanctioned under FIDF in the State of Haryana, Maharashtra and West Bengal as under:

(Rs. in Lakh)

S. No	Name of the State	2020-21	2021-22	2022-23
		Sanctioned	Sanctioned	Sanctioned
1	Haryana	116.83	--	--
2	Maharashtra	209.15	62.31	94098.00
3	West Bengal	2474.0	325.0	--